

Indo-French Agreement on Drinking Water Supply Technology

400. SHRI SHANKERSINH VAGHELA:
SHRI L.K.ADVANI:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union Government have entered into an agreement with French Government for induction of technology for management of drinking water supply specially in problem villages, recycling of used water, conservation of water for use in agriculture and industry, etc;

(b) if so, the outlines and time-schedule thereof;

(c) the estimated expenditure involved including the foreign exchange component in implementing the agreement;

(d) the percentage of Indian share in this regard; and

(e) target fixed for the current year and the next year?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) No, Sir.

(b) to (e). Does not arise.

Ad-Hoc Allotment of Quarters to Wards to Govt. Employees

401. SHRI BHAJAMAN BEHERA:
SHRI ANADI CHARAN DAS:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to

examine the existing policy of allotting Government accommodation to serving wards of retired/retiring Government employees;

(b) the number of cases where serving wards have been allotted accommodation (ad-hoc or regular) on retirement of their parents from service; and

(c) the details of action taken or proposed to make available more accommodation to employees?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) and (c). 183 during the year 1989. There is a proposal to make the married daughters of the retiring Government employees eligible for Government accommodation subject to certain conditions.

Flood Control Measures for Orissa

402. SHRI BHAJAMAN BEHERA:
SHRI ANADI CHARAN DAS:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Orissa is one of the most chronically flood-prone states and one of the victims of sea-erosion;

(b) whether Government propose to set up a Flood Control Board to effectively formulate and implement the flood control measures;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the other measures being taken to control floods in Orissa?